NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 22.09.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1516 of 2019	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	Abhijit Kumar Chattopadhyay Swati Saroha
2.	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP With	Ashish Rana	Nakul Sachdeva
3.	Comp. App (AT) (Ins) No. 1413 of 2019	Shaarc Projects Ltd. Vs. EPC Construction India Ltd. & Ors. With	Manish Shekhari	Nakul Sachdeva
4.	Comp. App (AT) (Ins) No. 1416 of 2019	Om Namah Shivay Logistics International Pvt. Ltd. Vs. EPC Constructions India Ltd & Ors. With	Manish	Nakul Sachdeva
5.	Comp. App. (AT) (Ins) No. 1426 of 2019	Export –Import Bank of India Vs. EPC Constructions India Ltd & Anr. With	Ashish Rana	Nakul Sachdeva
6.	Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors. With	Atul Shanker	Nakul Sachdeva-R1
7.	Comp. App (AT) (Ins) No. 1519 of 2019	UCO Bank Vs. Abhijit Guhathakurta & Ors. With	B. Dubey	Nakul Sachdeva
8.	Comp. App (AT) (Ins) No. 01 of 2020	Slipco Constructions Pvt. Ltd. Vs. EPC Constructions India Ltd. & Ors. With	Harsh Gurbani	Nakul Sachdeva

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9.	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd.	AAkarshan Sahay	Arijit Mazumdar
	2020	With		
10.	Comp. App (AT) (Ins) No. 42 of 2020	Gujarat Maritime Board Vs. Abhijit Guhathakurta Resolution Professional of EPC Constructions India Ltd & Anr.	Gursharan H. Virk	Rohan Malik-RP
11.	Comp App (AT)	With Government of India, Through Office of	Prasenjeet Mahapatra	Pratishtha Vij
	Comp. App. (AT) (Ins) No. 134 of 2020	the Assistant Commissioner, GST & Central Tax, Cuttack – II Division Vs. Abhijit Guhathakurta, Resolution Professional, EPC Constructions India Ltd. & Ors.	Frasenjeet Manapatra	Fraushma Vij
12	C A (AT)	With	D : (M1)	
12.	Comp. App. (AT) (Ins) No. 144 of 2020	Government of India Through Office of the Assistant Commissioner, GST & Central Excise, Bhubaneswar –II Devision Vs. Abhijit Guhathakurta, RP	Prasenjeet Mohapatra	
13.	Comp. App. (AT)	PNB Housing Finance Ltd.	Parth Bhatia	Sumant Batra-R1
	(Ins) No. 520 of 2021	Vs. Vipul Ltd. (Through Mr. Ravi Sethia Interim Resolution Professional) & Ors.		Saurabh Kalia Punit Beriwala
For Admi	ssion (Fresh Case)			
14.	Comp. App. (AT) (Ins) No. 678 of 2021	Arun Anand Vs. Jalesh Kumar Grover & Ors.	Dipanshu Gaba	Abhishek Anand-R1 Viren Sharma
For Admi	ssion (After Notice)			
15.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta Sandhya Iyer-R2 Prastut Dalvi-R4
16.	Comp. App. (AT)	Hooghly Infrastructure Pvt. Ltd.	Neha Somani	Ranjan Das Gupta-
	(Ins) No. 338 of 2021	Vs. UTM Packaging (India) Pvt. Ltd. & Ors.		R1 Akshay Rana-R2,R3
For Heari	ng			
17.	Comp. App. (AT)	Ashok Kumar	Rakesh Kumar	Vijay Singh-R1 &
	(Ins) No. 607 of 2020	Vs. K T C Foods Pvt. Ltd. & Ors.		R2 Ritoban Sarkar-R3
		With		

18.	Comp. App. (AT) (Ins) No. 650 of 2020	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R1 & R2
19.	Comp. App. (AT) (Ins) No. 249 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd. With	Amir Arsiwala	Malak Bhatt
20.	Comp. App. (AT) (Ins) No. 250 of 2021	Sudip Bhattacharya Vs. Ocean Sparkle Ltd. With	Amir Arsiwala	Prachi Johri
21.	Comp. App. (AT) (Ins) No. 251 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	Malak Bhatt

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By order of Hon'ble Acting Chairperson -sd/-

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